

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1155
ANSWERED ON:09.12.2003
ALLOCATION FOR AUWSP DURING TENTH PLAN PERIOD
ASHOK NAMDEORAO MOHOL;RAMSHETH THAKUR

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether a provision of Rs.900 crore has been made for Central Scheme under the Accelerated Urban Water Supply Programme in the Tenth Five Year Plan;
- (b) if so, the amount to be provided during the said period, year-wise and State-wise;
- (c) the amount spent by the various States, particularly Maharashtra during the year 2002-03 and in 2003-04 till now, year-wise and State-wise;
- (d) whether more amount has been demanded by the Government of Maharashtra under the AUWSP; and
- (e) if so, the reaction of the Union Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRIBANDARU DATTATRAYA)

(a): Yes, Sir.

(b)&(c): The State-wise and year-wise allocation is decided on year-to-year basis as per the annual allocation made by the Planning Commission for Accelerated Urban Water Supply Programme (AUWSP) A statement indicating the State-wise annual allocation and funds released by the Ministry to all the States including Maharashtra during the first two years of the 10th Plan Period (till date) and funds reported to have been utilized by the State Governments is given at Annexure.

(d): No request for more funds under AUWSP has been received from Government of Maharashtra.

(e): Does not arise.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (b)&(c) OF LOK SABHA UNSTARRED QUESTION NO. 1155 FOR 9.12.2003.

MINISTRY OF URBAN DEVELOPMENT & POVERTY ALLEVIATION

CENTRALLY SPONSORED ACCELERATED URBAN WATER SUPPLY PROGRAMME (AUWSP)

(RS. LAKHS)

Sl. No.	NAME OF STATE	ANNUAL ALLOCATION OF CENTRAL SHARE		CENTRAL SHARE RELEASED		AMOUNT UTILISED	
		(AS PER 2002-03	2003-04	TOTAL	UC RECEIVED		
		(up to 30.11.03)		AS ON 30.11.03)			
1.	ANDHRA PRADESH	382.19	438.76	385.90	149.55	535.45	0.00
2.	ARUNACHAL PD.	92.09	105.72	0.00	0.00	0.00	0.00
3.	ASSAM	608.35	698.39	571.60	249.94	821.54	0.00
4.	BIHAR	336.27	386.05	419.05	315.47	734.52	26.32

5.	CHHATTISGARH	339.72	390.00	430.52	168.70	599.22	414.17
6.	GOA	73.45	84.32	75.29	0.00	75.29	0.00
7	GUJARAT	627.80	720.72	664.47	720.72	1385.19	113.83
8.	HARYANA	244.46	280.65	579.94	280.64	860.58	286.66
9.	HIMACHAL PD.	91.81	105.40	297.60	0.00	297.60	0.00
10.	J & K	57.38	65.88	0.00	65.88	65.88	0.00
11.	JHARKHAND	250.20	287.23	445.97	0.00	445.97	335.62
12.	KARNATAKA	756.34	868.28	1055.35	782.49	1837.84	1055.35
13.	KERALA	270.86	310.95	268.21	268.21	536.42	31.40
14.	MADHYA PD.	1418.56	1628.52	1236.46	1451.23	2687.69	0.00
15.	MAHARASHTRA	743.72	853.79	563.76	563.70	1127.46	0.00
16.	MANIPUR	192.55	221.05	174.80	139.53	314.33	0.00
17.	MEGHALAYA	36.28	41.65	0.00	0.00	0.00	0.00
18.	MIZORAM	100.46	115.33	46.57	46.57	93.14	0.00
19.	NAGALAND	47.44	54.46	85.42	0.00	85.42	85.42
20.	ORISSA	469.41	538.89	254.81	409.36	664.17	0.00
21.	PUNJAB	257.08	295.14	0.00	36.09	36.09	0.00
22.	RAJASTHAN	720.76	827.44	568.48	335.28	903.76	332.25
23.	SIKKIM	13.95	16.02	83.97	83.97	167.94	99.98
24.	TAMILNADU	717.31	823.48	813.16	609.18	1422.34	813.16
25.	TRIPURA	128.37	147.37	241.66	147.37	289.03	91.81
26.	UTTAR PD.	2655.79	3048.88	2426.09	2105.40	4531.49	773.63
27.	UTTARANCHAL	185.93	213.45	320.97	0.00	320.97	0.00
28.	WEST BENGAL	376.45	432.17	184.95	152.73	337.68	0.00
TOTAL		12195.00	14000.00	12195.00	9082.01	21277.01	4459.60